

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 118
(IB)-446(PB)/2019

IN THE MATTER OF:

Mr. Nitin Gupta Applicant/petitioner
v.	
Umang Realtech Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:	Ms. Charu Sangwan, Adv.
For the Respondent(s):	-

ORDER

For order see, CP. No. (IB)-210(PB)/2019.

06.09.2019
Ritu Sharma